

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 25701 of 2020 and W.P.(C) No.23988 of 2019**

**Dr. Sambit Patra** ..... **Petitioner**  
(In W.P.(C) No.25701 of 2020)

**Jagannath Bastia**  
(In W.P.(C) No.23988 of 2019)

Mr. Pitambar Acharya, Senior Advocate  
(In W.P.(C) No.25701 of 2020)  
And Mr. Jagannath Bastia in Person

*-versus-*

**State of Odisha and others** ..... **Opposite Parties**  
Mr. Debakanta Mohanty, AGA for State  
Mr. S.P. Mishra, Senior Advocate for OP No.2

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE M.S. RAMAN**

**ORDER**  
**30.11.2022**

**Order No.**

14. 1. A last opportunity is granted to the Opposite Party-State to file the replies to both the application as well as the writ petition in W.P.(C) No.23988 of 2019 within eight weeks. Rejoinder thereto, if any, be filed before the next date.
2. List on 13<sup>th</sup> March, 2023.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(M.S. Raman)**  
**Judge**